

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3193  
ANSWERED ON:24.04.2012  
OVERSTAY OF PAKISTANI HINDUS  
Patil Shri A.T. Nana

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether many Pakistani Hindu families are staying in the country even after the expiry of their visa term due to ill-treatment being meted out to them in Pakistan;
- (b) if so, whether the Government has received any kind of memorandum from them;
- (c) if so, the details thereof;
- (d) whether the Government is contemplating to grant Indian citizenship to these families; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): It has come to notice that some Pakistani nationals belonging to minority communities in Pakistan, mainly Hindus and Sikhs, who come to India on Groups Pilgrim Visa, have not gone back to Pakistan on the grounds of religious persecution in Pakistan. Representations have been received requesting for allowing extension of visas of such Pakistani nationals and also for permitting them to apply for Long Term Visa (LTV).

(d) & (e): Grant of citizenship to foreign nationals is done as per the provisions of Citizenship Act, 1955. Depending on the number of years spent in India or on other factors like marriage to an Indian national, foreigner being of Indian origin, etc, section 5(1)(a) to (g) govern the process of citizenship by registration.